

Central Administrative Tribunal
Principal Bench

...

O.A. No. 2329/91

New Delhi, this the 26th day of September, 1995

Hon'ble Shri K.Muthukumar, Member (Administrative)
Hon'ble Shri P.Suryaprakasham, Member (Judicial)

Ajmer Singh s/o
Shri Singhram,
Aged about 32 years,
r/o village & P.O. Khre Mana Jat,
District Sonipat,
Haryana.
and employed as
Driver,
Department of Posts,
Government of India,
Mail Motor Service (MMS),
Kashmere Gate,
Delhi- 110 006.

...Applicant

(By Shri B.B.Raval, Advocate)

Versus

Union of India through:

1. The Secretary,
Ministry of Communication,
Government of India,
Sanchay Bhawan,
New Delhi.
2. Shri S.R. Sangwan,
Senior Manager,
Mail Motor Service,
Department of Posts,
Naraina Vihar,
New Delhi- 110 028.

..Respondents

(By Shri Omkar Bhutani, Inspector- Deptt.
representative)

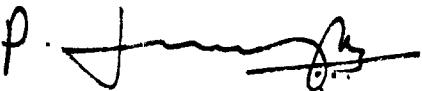
ORDER (ORAL)

By Hon'ble K.Muthukumar, Member (A):

Shri Omkar Bhutani, Inspector - Departmental
representative has produced respondents' letter No. B-2/
Disc. 3-91/2/Ajmer Singh dated 9th February, 1993 vide
which the respondents have dropped the disciplinary enquiry
initiated against the applicant vide their order dated
2.3.1991. Learned counsel for the applicant states that
after dropping of the disciplinary enquiry by the

respondents vide their letter dated 9/2/1993, no other grievance survives and the O.A. has become infructuous.

In view of the above, the O.A. is dismissed as having become infructuous. No costs.


(P.Suryaprakasham)
Member (J)


(K.Muthukumar)
Member (A)

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